

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 200/MP/2021**

Subject : Petition for relaxation of time limit and for issuance of Renewable Energy Certificate.

Date of Hearing : 7.12.2021

Coram : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Grace Infrastructure Private Limited (GIPL)

Respondent : National Load Despatch Centre (NLDC)

Parties Present : Shri Venkat Shastry Somayajula, GIPL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The representative of the Petitioner could not join the virtual hearing when the case was called out for hearing. Accordingly, the Commission adjourned the matter in order to afford further opportunity of hearing to the Petitioner.
3. The Petition will be listed for hearing 'on admission' in due course for which separate notice will be issued.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**